

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
EQUITABLE SHARE OF MINORITIES IN EDUCATION .

136

SHRI PENUMALLI MADHU

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) whether it is a fact that in spite of article 30(1) of the Constitution, minorities are still not getting equitable share in education in the country;
- (b) whether it is also a fact that 15 percent of physical targets and financial outlays, which have to be earmarked by his Ministry have not been earmarked for minorities during the last few years;
- (c) if so, the reasons behind not achieving the above two objectives by Government;
- (d) whether there are any plans to give legislative framework to protect the rights of minorities ensured under article 30; and
- (e) if so, the details thereof?

ANSWER

MINISTER FOR HUMAN RESOURCE DEVELOPMENT

(SHRI KAPIL SIBAL)

(a) to (e) A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO.136 ASKED BY SHRI PENUMALLI MADHU, M.P. FOR 27.11.2009 REGARDING EQUITABLE SHARE OF MINORITIES IN EDUCATION.

(a): No, Sir. Article 30 (1) of the Constitution provides the right to establish and administer educational institutions of their choice, by the minorities and therefore the number of educational institutions established and administered by the minorities would depend on such proposals which are initiated by the minorities themselves.

(b) & (c) : The share of benefits accruing to the Minorities in the schemes of the Ministry targeted towards the general population, during the financial year 2009-10 was as under:-

1. Sarva Shiksha Abhiyan (SSA): 19 % of the financial outlays were allocated to Minority Concentration Blocks coming under 121 Special Focus Districts.,
2. Kasturba Gandhi Balika Vidyalaya (KGBV) : 21% of the financial outlays were allocated and 453 Vidyalayas sanctioned in Minority Concentration Blocks out of 2573 Vidyalayas constituting 18% of schools. and
3. National Programme of Education for Girls at Elementary Level (NPEGL) : 14% of the financial outlays have been allocated for Minority Concentration Districts.

As many as 90 Districts with Minority Concentration of population are covered under the XIth Plan Scheme of setting up Colleges of Excellence, one each in the districts with Gross Enrolment Ratio (GER) lower than the National GER in Higher Education. Also, under the Sub-Mission on Polytechnics, 53 districts out of 90 Minority Concentration Districts are eligible for central funding. An amount of Rs.33.705 crore has been released during the financial year as initial grants for setting up of polytechnics in 11 Districts out of these 53 Districts.

In addition 100% of the allocation under "Scheme of Providing Quality Education in Madarsa (SPQEM)" and "Scheme for Infrastructure Development Private Aided/Unaided Minority Institutes (Elementary Secondary/Senior Secondary Schools)" (IDMI) are earmarked for the benefit of minorities.

(d) and (e): National Commission for Minority Educational Institutions (NCMEI) has been established through an Act of Parliament for ensuring that the true amplitude of the educational rights enshrined in Article 30 (1) of the Constitution is available to the members of the notified religious minority communities,

including the Muslims.